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Title: Introduction of the Taxation Law (Amendment) Bill, 2005.

12.38 ½ hrs.

TAXATION LAWS (AMENDMENT) BILL, 2005 *

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Sir, I beg to move for leave to introduce a Bill further to amend the Income-tax Act, 1961, the Customs Act, 1962, the Customs Tariff Act, 1975, the Central Excise Act, 1944 and the Central Sales Tax Act, 1956.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Income-tax Act, 1961, the Customs Act, 1962, the Customs Tariff Act, 1975, the Central Excise Act, 1944 and the Central Sales Tax Act, 1956."

The motion was adopted.

SHRI P. CHIDAMBARAM: Sir, I introduce the Bill.

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